

(f) the time by which bonus is likely to be given to the paddy growers?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) to (c). A central incentive bonus of Rs.25/- per quintal was allowed by the Government to farmers on sale of wheat to public procuring agencies for Central Pool during 1st April to 30th June, 1992 and 1st April to 30th June, 1993 in 1992-93 and 1993-94 Rabi Marketing Seasons respectively.

(d) to (f). Government has no proposal to give bonus on paddy.

Commonwealth Games

1375. SHRI ANNA JOSHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state .

(a) whether India will participate in the coming Victoria Commonwealth Games;

(b) if so, the details of the disciplines identified and preparation being made for this ;

(c) the number of participants and others likely to be sent for these Games and the criteria adopted for their selection; and

(d) the funds earmarked for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) Yes, Sir.

(b) India will participate in the Athletics, Boxing, Wrestling, Weightlifting, and Shooting. Continuous coaching camps, competition exposure abroad and supply of equipment of international quality has been ensured as part of our preparations for the Games.

(c) Indian Olympic Association have sent a proposal for participation of 95 sportspersons/officials in the Commonwealth Games, which is under consideration of Government. Quantitative qualifying standards were fixed for Athletics, Shooting and Weightlifting. In case of Boxing and Wrestling selection has been made on the basis of their performance in various competitions.

(d) A sum of Rs. 20 crores had been allocated for preparation of our teams and sportspersons for Asian games and Commonwealth Games.

[Translation]

"Rare Birds"

1376. SHRI PANKAJ CHOWDHARY:
SHRI MAHESH KANODIA :
SHRI BALRAJ PASSI :
DR. RAMESH CHAND
TOMAR :
PROF. RASASINGH RAWAT:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Govt. have received complaints regarding the sale/purchase and smuggling of rare birds in the name of foreign birds ;

(b) if so, the number of cases detected during the last three years along with the action taken by the Government against the guilty persons; and

(c) the steps taken by the Government

to protect these rare birds ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Some reports of attempted smuggling and trade of rare and other species of birds have been received in the Ministry. The number of cases detected by Regional Offices of Wildlife Preservation of Govt. of India during the last 3 years i.e. 1991-92, 1992-93 and 1993-94 are as follows :

<i>Centre</i>	<i>1991-91</i>	<i>1992-93</i>	<i>1993-94</i>
Delhi	-	-	-
Calcutta	1	-	-
Mauras	-	-	1
Bombay	4	17	22

Action has been taken as per Law in all the cases.

(c) Steps taken by the Government to protect the rare birds include:

1. Hunting of Scheduled wild birds has been banned by law.
2. Central assistance is provided to State/UT Govts. for strengthening anti-poaching infrastructure.
3. Raids are carried out by the Wildlife Authorities whenever information of illegal trading in

wild animals reaches them.

4. International trade in endangered species of animals/birds and articles made thereof is regulated under the provisions of the Convention of International Trade in Endangered Species of Wild Fauna and Flora (CITES). India is a Party to the Convention.
5. Regional and sub-regional offices of Wildlife Preservation are set up mostly at the main export centres of the country to prevent smuggling of

wildlife products.

6. Cooperation of Police, BSF, Coast Guard and Army is also taken in apprehending the poachers and illegal traders.

7. There is a scheme for payment of reward to the informers, which among other things, helps in getting intelligence regarding smuggling of wildlife products.

8. A network of birds sanctuaries have been set up in the country to conserve the wild birds and their habitat. Central Assistance is provided to State Govts. for their development.

Mini Railway Station at Surat

1377. SHRI KASHIRAM RANA : Will the MINISTER OF RAILWAYS be pleased to state :

(a) whether the Government propose to set up a mini railway station at Surat ;

(b) if so, the details thereof ; and

(c) the steps taken by the Government in this regard ?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (c). There is no proposal for setting up a mini railway station at Surat. There is, however, a proposal to construct a booking office on East side of Surat station. This work is presently held up as the Civil Authorities are yet to acquire

land for circulating area / parking place and approach road to the station.

[English]

Private Universities

1378. SHRI PRITHVIRAJ D. CHAVAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether certain Organisations have sought permission to start private universities ;

(b) if so, whether the Government have taken any decision in the matter ; and

(c) if so, the details thereof ?

SIR,

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) : (KUMAR SELJA) : (a) Yes, Sir.

(b) and (c). Same proposals for establishment of privately-funded universities have been received and are under consideration of the Government.

Upgradation of Technical Education

1379. SHRI D. VENKATESWARA RAO :

SHRI BOLLA BULLI RAMAIAH :

SHRI K. PRADHANI :

SHRI PARASRAM BHARDWAJ :

SHRI BAPU HARI CHAURE :